## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 550 /(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SH THE NATIONAL COMPANY LAW		CARING OF MUMBAI BENCH OF 0.04.2017
NAME OF THE PARTIES: M/s.	RKG Grou	op au
Food	Paraly nilk	food Put Ltg
SECTION OF THE COMPANI Companies Act 1956/2013/I	ES ACT:	OF THE
S. No. NAME	DESIGNATION	ON SIGNATURE
Suni V vyay afw Palad Patel ilb	Petitione	
4, , , 10/0/		

## Order CP 550/I&BP/NCLT/MB//MAH/2017

Luralal 9 w

At request of the parties, list this matter on 25.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)